

ITEM NO.22

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 32236/2014

(Arising out of impugned final judgment and order dated 28/08/2014
in WP No. 1788/2013 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RAM KRISHAN SONI

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 04/12/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr.Vikrant Yadav,Adv.
Mr. Gaurav Dhingra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Let this matter to be listed along with the record of SLP (C)
No. 1979 of 2003 on 05.12.2014.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master